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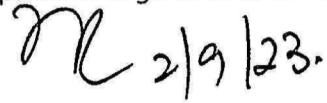
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

Pursuant to the directions conveyed vide Footnote No-10 of Hon'ble Delhi High Court order No. 35/G-I/Gaz.1A/DHC/2023 dated 29.08.2023, the following cases mentioned in column No.3 pending in the Courts of Ld. Addl. Sessions Judges (Central) Tis Hazari Courts, Delhi mentioned in the column No. 2 are hereby withdrawn and assigned to Newly created Courts of ASJ (FTC)-01 & ASJ (FTC)-02 (Central), Tis Hazari Courts, Delhi mentioned in Column No. 4 for disposal in accordance with law, **with effect from 05.09.2023** :

S. No	Name of Transferor Court (Column No-2)	Cases as per list attached (Column No-03)	Name of Transferee Court (Column No-4)
1	Sh. Pawan Singh Rajawat, ASJ-02,	SC – SI.No. 1 to 30, 40 to 59 & CA – SI. No. 1 to 20	Sh. Joginder Prakash Nahar, ASJ (FTC)-01
2	Sh. Abhishek Goyal, ASJ-03	SC – SI.No. 1 to 50	
3	Sh. Sushil Anuj Tyagi, ASJ-04,	SC – SI.No. 1 to 10 and 42 to 81,	
4	Sh. Muneesh Garg, Ld. ASJ-01 (POCSO)	SC- SI.No. 1 to 40	Sh. Virender Kumar Kharta, ASJ (FTC)-02
5	Sh Raj Kumar, ASJ-05	SI.No. 1 to 30, 51 to 80 and 101 to 140	
6	Sh. Sunil Kumar, Spl. Judge (NDPS)	SC – SI.No. 1 to 20, 31 to 50	

Besides the above mentioned cases in the list, if there is any connected left over or sent to the other court, the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for order, judgment, designated and targetted/ old cases shall not be transferred.

The cases fixed for Order/Judgement shall not be transferred. The Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi


No. 67164-202 /F.3(4)/ASJGaz/2023

Dated: 02 SEP 2023

Sub:- Cases transfer (ASJ).

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO/AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section (Central),Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.


Principal District & Sessions Judge (HQs)
Delhi